NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

LICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Ambili Menon

for G. Shouthi Meenakshi

Count of R2+3

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present and seeks time for filing counter. Time extended for filing counter with a direction to serve a copy to the other side. Meanwhile counsel for petitioner is directed to send private notice on R4 & R5, and file proof thereof with affidavit. Put up on <u>07.11.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)